

OFFICE OF THE CHIEF JUDICIAL MAGISTRATE
ROUSE AVENUE COURT COMPLEX, DELHI

MODIFIED DUTY ROSTER FOR THE MONTH OF JULY, 2026

In view of request received from Sh. Ashwani Panwar Ld. ACJM-04, the duty roster bearing No.7724-7748-D/CJM/RADC/DR/2026 dated 29-06-2026, for the month of July, 2026 hereby modified as under:

Sr. No.	Name of the Duty ACJM	Duty to be performed on	In place of
1.	Sh. Paras Dalal Ld. ACJM-01, RADC, New Delhi.	22-07-2026	Sh. Ashwani Panwar Ld. ACJM-04, RADC, New Delhi.

Rest of the conditions shall remain unchanged.

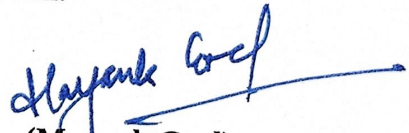

(Mayank Goel)
ACJM-02-cum-ACJ/Link to CJM
Rouse Avenue District Courts

Order No. 8681-8705/D
CJM/RADC/DR/2026

Dated 22/07/26

Copy forwarded digitally for information and necessary action to:

1. The Ld. Registrar General, Hon'ble High Court of Delhi.
2. The Ld. District & Sessions Judge, (Hqs), Delhi.
3. The Reader/P. S. to Ld. Principal District & Sessions Judge-Cum-Special Judge (PC Act) (CBI), Rouse Avenue Court Complex, New Delhi.
4. The CJM/ACJMs Rouse Avenue District Court Complex, New Delhi.
5. The Director of Prosecution, CBI, Block no.3, II Floor, CGO Complex, Lodhi Road, New Delhi.
6. The Director of Prosecution, Govt. Of NCT of Delhi, Tis Hazari Court, Delhi.
7. The Chief Prosecutor, CBI/ACB, Rouse Avenue District Court, New Delhi.
8. The Website Committee, Tis Hazari Court, Delhi for uploading on the official website.
9. The Branch In-charge, Care Taking, Facilitation, Computer and Filing Section, Judicial Branch, RADC, New Delhi.
10. The Reader to the undersigned.
11. The Lockup In-charge, Rouse Avenue District Court, New Delhi.
12. The Police Chowki In-charge, Rouse Avenue District Court, New Delhi.
13. For uploading on 'LAYERS'.
14. The Secy. DLSA, RADC.


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